

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

STARRED QUESTION NO:107  
ANSWERED ON:15.07.2014  
POST MATRIC SCHOLARSHIP FOR SC OBC STUDENTS  
Karandlaje Km. Shobha

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

(a) the details of Post Matric Scholarship Schemes for the students belonging to the Scheduled Castes (SCs) and Other Backward Classes (OBCs) and the funds released for the purpose during each of the last three years and the current year, State/UT and Category-wise;

(b) the number of students who have availed the benefits under the Schemes during the said period, State/UT and Category- wise; and

(c) the details of Central Assistance sought by the States/UTs in this regard and the amount actually released by the Government during the said period?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI THAAWAR CHAND GEHLOT)

(a) to (c) A Statement is laid on the Table of the House.

Statement in answer to parts (a) to (c) of the Lok Sabha Starred Question No. 107 for 15.07.2014 by Kumari Shobha Karandlaje regarding Scholarship for SC and OBC students

(a) & (b) Scheduled Caste students

The details of Central Assistance released to the States/UTs under Post Matric Scholarship belonging to scheduled Castes students during the last three years i.e 2011-12 to 2013-14 along with the number of students who availed the scholarships during the same period is at Annexure I.

No central assistance has been released during the financial year 2014-15 so far.

Other Backward Class students

The information for the current year and last three years relating to central assistance released to the States/UTs under Post Matric Scholarship for OBCs and the number of students who have availed the said scholarship are given at Annexure II.

(c) Scheduled Caste Students

100% admissible central assistance is released by the Central Government to the States/UTs over and above their committed liability for implementing the Scheme. The north eastern States have been, however, exempted from committed liability. The quantum of central assistance for a given year is, therefore, finalised after receiving the physical and financial progress of the scheme in the subsequent year(s).

During the period 2011-12 to 2013-14 total central assistance of Rs.1098570.89 lakhs was projected by various States/UTs. Out of this, admissible central assistance of Rs. 651948.76 lakhs was released to the states/UTs.

Complete proposal, under the Scheme during 2014-15 has not been received from any of the State/UT by the Central Government so far. No central assistance has been released during the financial year 2014-15.

Other Backward Class students

The details of the Central Assistance sought and the amount actually released are at Annexure II.